COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL No. 259 of 2016 & APPEAL No. 386 of 2017

Dated: 31st July, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 259 OF 2016

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. B. Prabhu S.Patil, Sr. Adv.

Mr. Shailesh Madiyal Mr. Sudhanshu Prakash

Mr. Geet Ahuja

Ms. Rachitha Hikemath

Counsel for the Respondent(s) : Mr. Anand K.Ganesan for R-1

APPEAL NO. 386 OF 2017

In the matter of:

Fortune Five Hydel Projects Pvt. Ltd. ... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. B. Prabhu S.Patil, Sr. Adv.

Mr. Srinivas R Rao Mr. Abid Ali Beeran P Mr. Arun Devdas

Counsel for the Respondent(s) : Mr. Anand K.Ganesan for R-1

<u>ORDER</u>

Judgment reserved.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Vt/js